



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : ..1462../OA-482/2023

दिनांक ..22/11/2023

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filing@gmail.com

**Sub: Compliance report of Hon'ble National Green Tribunal, Principal Bench, New Delhi  
Order dated 09-08-2023 in OA No-482/2023 Anuj Sharma Versus State of UP & Ors.**

Respected Sir,

With reference to the above-mentioned subject the compliance reports of Hon'ble National Green Tribunal, order dated 09.08.2023 in OA No-482/2023 Anuj Sharma Versus State of UP & Ors. Compliance report is hereby submitted for kind perusal and necessary action please.

**Enclosure: Joint report.**

Yours Sincerely

(Vikas Mishra)  
Regional Officer

**Copy to:**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH) AT NEW DELHI**

**OA No 482 OF 2023**

**IN THE MATTER OF:**

ANUJ SHARMA

...PETITIONER

VERSUS

STATE OF UP & ORS

...RESPONDENTS

**COMPLIANCE REPORT OF THE JOINT COMMITTEE**

MOST RESPECTFULLY SHOWETH:

1. That the present matter is pending before this Hon'ble Court which relates to the dumping of municipal solid waste in the city of Ghaziabad at Shahpur Road, Morta, Raj Nagar Extension, Ghaziabad, Uttar Pradesh and was last listed on 09.08.2023, whereby this Hon'ble Court passed the order relating to the answering respondent, which is extracted as under:

*7. We further direct that the direction already issued by this Tribunal vide order dated 06.09.2022 in OA No. 909/2018, Confederation of Trans Hindan RWA's Ghaziabad vs. U. P. State Pollution Control Board & Ors. be complied with by the Municipal Corporation, Ghaziabad*

2. That in OA No. 909/ 2018, this Hon'ble Tribunal was pleased to issue the directions as under:

**Finding about gaps in compliance and directions:**

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12. Since report of CPCB is exhaustive and no objection has been filed thereto, we accept the report and proceed on that basis. Other reports do not rebut the data in the said report.

13. It is seen that overall situation with respect to solid and sewage management is far from satisfaction. There is huge gap in waste generation and treatment/processing. For solid waste management, one site measuring 33.108 acres at Galand Village and the waste to the extent of 20,000 MT is being deposited at pipeline road. Further, another private land on an abandoned brick kiln site is being used for dumping waste. Thus, the gap appears to be of 500 tons per day. With regard to 29 sewage management, except one STP, none of the STPs are complying with respect to fecal coliform. STPs designed at Govindpuram, Bapudham and Noor Nagar Morty for 56 MLD of capacity are receiving only 11, 1 and 18 MLD respectively. It is not clear how Indirapuram STP is having treatment capacity of 70 MLD against the installed capacity of 56 MLD. Further, 10 drains are discharging BOD ranging from 29 to 218 mg/l of BOD into river Hindon.

In compliance of above order the following official's from office collector ghaziabad, state pollution control board ,nagar nigam ghaziabad, inspected the site mentioned in the order on dated 09/08/2023.

A) Mrs. Shubhangi Shukla ,City Magistrate, Ghaziabad

B) Dr. Mithlesh kumar , NSA , Nagar Nigam ,Ghaziabad

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C) Mr. Kunwar Santosh Kumar , AEE, UPPCB, Ghaziabad  
A joint inspection was carried out on date 11.11.2023 . The details are as under –

- 3 The processing site village Morta was used as a waste processing facility where approx 4.7 lac ton waste was processed. Total waste remaining at site is approx 96,057 MT, which shall be processed by May 2024. No fresh waste is being brought to site. Available processing machinery at site is Trommel - 2 nos, Ballastic Separator - 2 nos and Pokelane 3 nos.
- 4 That qua Solid waste generation and management, it is submitted that originally, there were three (3) dumpsites for solid waste in Ghaziabad located at Pratap Vihar (5 lac MT), Indirapuram (1.5 lac MT) and Bhikanpur / Jagjivanpur (2.69 lac MT). It is submitted that with extensive and effective processing of solid waste, the two sites located at Pratap Vihar and Indirapuram were completely remediated by July 2022 (more than one year ago); and extensive afforestation in the form of Miyawaki forestry has been carried out and being maintained by Ghaziabad Nagar Nigam (GNN) at both sites. It is submitted that these sites have now developed into

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mature sites of urban forestry where more than 75000 trees have been planted (cumulatively), and through maintenance by Ghaziabad Nagar Nigam, the average height of these trees is already around five (5) feet. Moreover, these sites are now home to seasonal flora and fauna.

- 5 That dumping of waste at the Bhikanpur / Jagjivanpur site was stopped in July 2022. Post this, the remediation of legacy waste was approved by UP Government and accordingly following due procedure, an agency has been engaged by GNN for the same, on 30th September 2023. Processing work at this site commenced immediately in October 2023 and till now almost 10-12% of the legacy waste has already been processed. The estimated time for completion of processing of the said legacy waste is about 14-18 months (depending upon/including the period of seasonal and unseasonal rains). GNN is committed to completing the said task within this time limit.
- 6 When dumping was stopped at the Bhikanpur / Jagjivanpur site (as stated above), GNN engaged Geron Engineering Pvt. Ltd. to establish a fresh waste processing plant and commence operations in Morta in July 2022,

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after which the entire fresh waste generated in Ghaziabad was sent to the said village Morta Processing Facility. As GNN itself does not have any land available for processing solid waste, the said facility was established on privately leased land. With the Morta facility being open to sky, the processing work (windrows formation, waste segregation, disposal of RDF/Compost/Inert) could only be carried out during non-rainy days. Resultantly, any intermittent or unseasonal rain further delayed the processing activities. The total fresh waste sent to the Morta facility till 30th June 2023 was 5,65,727 MT out of which the 4,69,668 MT was effectively processed and scientifically disposed off, while only 96,059 MT is pending processing at the said site. This has also been verified by an independent survey conducted by a government agency, RCUES, Lucknow. After this independent survey, processing at the said site has begun afresh, and GNN is committed to completing the processing of the remnant waste by May 2024, and then hand over the site to the private landowner.

- 7 GNN has already set up four (4) smart transfer stations in PPP mode and is in the process of setting up one Material Recovery Facility (MRF) Centre with a capacity of 150-200

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TPD each. The smart transfer stations are ensuring scientific collection, compaction and transportation of solid waste through hook loaders/capsules, which ensure that solid waste is not only transported in a closed capsules, but also saves time and energy as the waste is compacted enough to reduce the amount of vehicle trips needed for such secondary transfer.

- 8 That due to unknown reasons, the private landowner did not renew the land lease post 30th June 2023, as a result of which the fresh waste handling and processing facility was shifted by the agency to a new parcel of land situated at Jagjivanpur on an emergency basis. The said site/land arranged by the agency is situated adjacent to the original site where pre-existing legacy waste was present. The site was chosen by the agency as it was situated far away from local villages thus causing minimal issues for the local population and located adjacent to the land which was already previously used for municipal waste purposes.
- 9 That further, it is humbly submitted that any change in the site for waste processing takes some time for being setup afresh, especially when it is carried out on an emergency basis due to unforeseen circumstances. It is

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further submitted that due to GNN's commitment for fast tracking effective and scientific processing of solid waste, the work on setting up a new processing plant for fresh waste at the new site in Jagjivanpur is under way now (post the monsoon season and a lot of unseasonal rains in 2023). GNN is committed towards making the said processing plant operational over the next 3 months. The said plant is being developed in a way that it should have a capacity of processing around 2000 TPD, with modern and advanced use of technology.

10 That there is an agreement of the Ghaziabad Nagar Nigam with GC International, Netherlands for the establishment of the Waste to Energy plant (Capacity: 1500-3000 TPD) since 2018, however, due to heavy protests by the local residents, GNN is not able to take the possession of the said land. This unfavourable heavy protest is acting as a rider in formulation of the long term solution of MSW management. There is no exclusively demarcated land with the GNN for the establishment of treatment facility and the GNN has to be on mercy of private land owners for entering into lease agreement for establishing treatment facility.

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- 11 The over-all summary of the solid waste processing being carried out and proposed upgradation in Ghaziabad is as follows:

S No.	Location	Capacity (TPD)
1.	Morta Facility (only for residual fresh waste of 96,059 Ton post which the machines will move to Jagjivanpur site)	600 – 800 TPD
2.	Bhikanpur Legacy Waste Facility	1,000 – 1,200 TPD
3.	Jagjivanpur New Fresh Waste Processing Facility (expected completion and commencement of operations in 3 months)	2,000 TPD

- 12 That no new waste is being carried to Morta for processing as on date. The waste is being carried to adjacent land to the Legacy Waste Site at Jagjeevanpur. At Morta, the residual fresh Waste of 96,059 Tonne is being processed.

- 13 Photographs taken at the time of inspection of processing site Morta.



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The report is submitted to the Hon'ble Tribunal for kind persual and necessary information please.

  
Kunwar Santosh Kumar  
AEE, UPPCB,  
Ghaziabad

  
Dr. Mithilesh Kumar  
NSA, GNN  
Ghaziabad  
नगर निगम अधिकारी  
नगर निगम गाजियाबाद

  
Shubhangi Shukla  
City Magistrate,  
Ghaziabad



**Regional Centre for Urban & Environmental Studies, Lucknow**  
(Ministry of Housing and Urban Affairs, Government of India)

**क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ**  
(आवासन और शहरी कार्य मंत्रालय, भारत सरकार)



Ref No: URC/RCUES/24/1300 Date: 19<sup>th</sup> Oct 2023

To,  
The Municipal Commissioner  
Nagar Nigam Ghaziabad  
Ghaziabad

**Subject: Survey regarding the quantification of waste at Morta Waste Treatment Site, Ghaziabad**

Dear Sir,

With respect to the above mentioned subject and related to your letter No. 684A /Swa/2023-24 date 29<sup>th</sup> September, the survey was conducted on the Morta Waste site on 1<sup>st</sup> October 2023. The waste site is being managed by M/s Geron Engineering Private Limited. Prima facia the quantity identified during the survey is 185054.009 cum which is approximate 94265 MT and following are the observation of the survey:

<b>Project Site</b>	Morta, Ghaziabad
<b>Approximate Quantity of Waste on- site</b>	94265 Tonnes; 185054.009 cum
<b>Proposed Technology Identified</b>	Segregation & Windrow Composting
<b>Waste Fractions</b>	
<b>Approximate Unprocessed Quantity on site (density 460 kg/cum)</b>	104499.554 cum; 48069.79 MT
<b>Approximate Processed Quantity (density 600 kg/cum)</b>	76103.178 cum; 45661.90 MT
<b>Approximate RDF on site (density 120 kg/cum)</b>	4451.277 cum; 534.15 MT
<b>Project Structuring</b>	Contracted to Geron Engineering Private Limited

A detailed report pertaining to the quantities of various waste fractions will be submitted to you shortly.

Best regards,



Ajit Kumar Mishra  
Assistant Director  
RCUES Lucknow

Copy to,

- The Director, Regional Centre for Urban and Environmental Studies, Lucknow. for your kind information

# कार्यालय गाजियाबाद नगर निगम

प्रेषक,

संयुक्त नगर आयुक्त,  
गाजियाबाद नगर निगम।

सेवा में,

जिलाधिकारी,  
गाजियाबाद।

पत्रांक:- 565 /विधि/एन0जी0टी02023-2024 दिनांक :- 26 / 11 /2023

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित ओ0ए0 संख्या-482/2023 अनुज शर्मा बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक-09.08.2023 के अनुपालन के सम्बन्ध में।

महोदय,

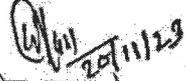
कृपया माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित ओ0ए0 संख्या-482/2023 अनुज शर्मा बनाम उ0प्र0 राज्य व अन्य में कन्सलटेन्ट ज्युडिशियल माननीय अधिकरण द्वारा ई0मेल के माध्यम से ओ0ए0 की प्रति व मा0 अधिकरण द्वारा पारित आदेश दिनांक-09.08.2023 की प्रति नगर निगम गाजियाबाद को दिनांक-10.08.2023 को प्राप्त कराया गया है, उक्त ओ0ए0 का सम्बन्ध एम0एस0डब्लू रूल्स 2016 के अन्तर्गत शाहपुर रोड, मोरटा राज नगर एक्सटेंशन गाजियाबाद में बने डम्पिंग ग्राउण्ड से हो रहे प्रदूषण से है उक्त स्थल के करीब 500 मीटर की दूरी पर लगभग 50 के करीब शैक्षिक संस्थान बने हुये है। प्रश्नगत स्थल से हिण्डन एयर बेस की दूरी मात्र 08 कि0मि0 है उपरोक्त के साथ साथ डम्पिंग ग्राउण्ड संचालित रहने से स्थानीय नागरीकों के जनस्वास्थ्य के लिय हानिकारक एवं खतरा है। जिसके सम्बन्ध में वार्दी द्वारा माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष वाद योजित किया गया है। जिसमें माननीय अधिकरण द्वारा दिनांक-09.08.2023 को सुनवाई करते हुये निम्नवत् आदेश पारित किये गये है:-  
The grievance of the applicant is violation of siting criteria by the Nagar Nigam Ghaziabad in dumping municipal solid waste in violation of Solid Waste Management Rules, 2016 in the city of Ghaziabad at Shahpur Road, Morta, Raj Nagar Extension, Ghaziabad, Uttar Pradesh. It is submitted that the said area is an institutional area wherein around 50 educational institutes are situated and DPS, School Raj Nagar Extension is situated around 500 meters away from the said dumping ground. The air strip of Air Force Station Hindan Air base is also situated just 8 Kms from the said dumping ground. The dumping of solid waste at the place may cause serious health hazards to the citizens and imminent danger of birds hitting the planes and low visibility due to smoke in the season. 2. A substantial issue of environment has been raised. 3. Issue notice to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. 4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email. 5. We deem it just and proper to call a report on the matter in issue in present Original Application, form a Joint Committee consisting of:- i. One representative from State Pollution Control Board. ii. Collector, Ghaziabad. 6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support. 7. We further direct that the direction already issued by this Tribunal vide order dated 06.09.2022 in OA No. 909/2018, Confederation of Trans Hindan RWA's Ghaziabad vs. U. P. State Pollution Control Board & Ors. be complied with by the Municipal Corporation, Ghaziabad. 8. Applicant

is directed to supply the copy of the application and relevant documents to the Committee and Respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the Committee and respondent(s). 9. The report in the matter be filed by the Committee through email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. 10. List for further consideration on 24.11.2023

अतः माननीय अधिकरण द्वारा पारित आदेश दिनांक-09.08.2023 के अनुपालन में प्रकरण में नगर स्वास्थ्य अधिकारी, नगर निगम गाजियाबाद द्वारा प्रेषित आख्या दिनांक-17.11.2023 की छायाप्रति पत्र के साथ संलग्न कर आपके अवलोकनार्थ सादर प्रस्तुत है।

संलग्न:-यथोक्त

भवदीय

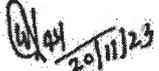
  
(ओम प्रकाश)

संयुक्त नगर आयुक्त  
1/ गाजियाबाद नगर निगम

प्रतिलिपि:-

नगर आयुक्त महोदय को सादर अवलोकनार्थ।

उ0प्र0 प्रदूषण नियंत्रण बोर्ड, विभूति खण्ड, गोमती नगर लखनऊ को सादर अवलोकनार्थ।

  
संयुक्त नगर आयुक्त  
1/ गाजियाबाद नगर निगम

सूचक संख्या 01 का अवलोकन करने का कष्ट करें। जिसमें माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के माध्यम से संख्या 1-482/2023 अनुज शर्मा बनाम उ०प्र० राज्य व अन्य में कन्सालटेन्ट एग्रीकल्चरल माननीय अधिकरण द्वारा दिनांक 09.08.2023 की प्रति नगर निगम गजियाबाद को दिनांक 10.08.2023 की प्रति व मा० अधिकरण द्वारा पारित आदेश दिनांक 09.08.2023 की प्रति नगर निगम गजियाबाद को दिनांक 10.08.2023 का प्राप्त करायी गयी है। उक्त ओ०ए० का सम्बन्ध एम०एस०एल० रुस्त 2016 के अन्तर्गत शाहपुर रोड, मोरटा घाटमन एक्सटेंशन गजियाबाद में बने डम्पिंग घाटमन से हो रहे प्रदूषण से है उक्त स्थल के करीब 800 मीटर की दूरी पर लगभग 80 के करीब रैडिक संस्थान बने हुए है। प्ररनगत स्थल से हिण्डन एयर वेस की दूरी मात्र 08 कि०मी० है। उपरोक्त के साथ-साथ डम्पिंग घाटमन स्थानित रहने से स्थानीय नागरिकों के जनस्वास्थ्य के लिये हानिकारक एवं खतरा है, जिसके सम्बन्ध में वादी द्वारा माननीय राष्ट्रीय अधिकरण नई दिल्ली के समक्ष वाद योजित किया गया है।

उपरोक्त के क्रम में आख्या निम्नवत है:-

#### Fresh Waste Processing Plant in Ghaziabad

Ghaziabad Nagar Nigam had engaged an agency to establish the fresh waste processing plant in Merta in July 2022 post which the entire fresh waste generated in Ghaziabad was sent to Merta Processing Facility. As there is no land available with Nagar Nigam, the facility was established on privately leased land. As the site is open to sky, so the processing work (windrows formation, waste segregation, disposal of RDF/Compost/Inert) could only be carried out during non-rainy days. Any intermittent rain delayed the processing further. The total fresh waste sent to the facility till 30<sup>th</sup> June 2023 was 5,65,727 MT out of which the 4,69,668 MT was processed and scientifically disposed off while only 96,059 MT is pending processing at the site which shall be completed before May 2024 and site shall be handed over to the private land owner. This has been verified by an independent survey conducted by government agency RCUES as well. (Report Attach)

Due to certain circumstances, the landowner did not renew the land lease post 30<sup>th</sup> June 2023 due to which the fresh waste handling and processing was shifted by the agency on new land situated at Jagjivanpur on an emergency basis. Since 01 July 2023 No fresh Waste is being Transported at this Merta site. Only processing of the remaining solid waste is going on.

  
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**Regional Centre for Urban & Environmental Studies, Lucknow**  
(Ministry of Housing and Urban Affairs, Government of India)  
**क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ**  
(आवासन और शहरी कार्य मंत्रालय, भारत सरकार)

Ref No: URCE/RCURS/14/1300 Date: 19<sup>th</sup> Oct 2023

To  
The Municipal Commissioner  
Nagar Nigam Ghaziabad  
Ghaziabad

Subject: Survey regarding the quantification of waste at Marta Waste Treatment Site, Ghaziabad

Dear Sir,

With respect to the above mentioned subject and related to your letter No. 3855/Ses/2023-24 date 29<sup>th</sup> September, the survey was conducted on the Marta Waste site on 1<sup>st</sup> October 2023. The waste site is being managed by M/s Geron Engineering Private Limited. Prima facie the quantity identified during the survey is 183054.009 cum which is approximate 94265 MT and following are the observations of the survey:

Project Site	Marta, Ghaziabad
Approximate Quantity of Waste on-site	94265 Tonnes; 183054.009 cum
Proposed Technology Identified	Segregation & Windrow Composting
Waste Fractions	
Approximate Unprocessed Quantity on site (density 460 kg/cum)	104499.554 cum; 48069.79 MT
Approximate Processed Quantity (density 600 kg/cum)	76103.178 cum; 45661.903 MT
Approximate RDF on site (density 120 kg/cum)	1451.277 cum; 174.15 MT
Project Structuring	Contracted to Geron Engineering Private Limited

Office: Adjacent Registrar's Office, Lucknow University Campus, Lucknow, Uttar Pradesh, 226007  
 Telephone: 0522-2740165; Phone: 0522-2740168  
 Email: directorrcueslko@gmail.com; Website: www.rcuealucknow.org

A detailed report pertaining to the quantities of various waste fractions will be submitted to you shortly.

Best regards,

(Signature)  
 Joint Director  
 RCUES Lucknow

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